

cers, Farm Radio Reporters and Field Assistants working in these units; and

(c) the number of Scheduled Tribes/Scheduled Castes among the above categories?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):

(a) Farm and Home Units	49	
Family Welfare Units	36	
(b) Farm Radio Officers	46	
Farm Radio Reporters	57	
Field Assistants	17	
Extension Officers	17	
Field Reporters	34	
	<i>Sch. C.</i>	<i>Sch. T.</i>
(c) Farm Radio Officers	5	2
Farm Radio Reporters	5	5
Field Assistant
Extension Officers	3	1
Field Reporter	4	1

Number of S.C. and S.T. Employees working in Accounts department of A.I.R. and Doordarshan

1242. SHRI NAWAB SINGH CHAUHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total number of administrative officers (Junior and Senior), Inspector of Accounts, Head Clerks, Accountants, Senior Store Keepers in both A.I.R. and Doordarshan in position as on 31st December, 1977; and

(b) the number of scheduled castes and scheduled tribes in each category?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):

(a) (i) Senior Administrative Officer	11	
(ii) Junior Administrative Officer	41	
(iii) Inspector of Accounts	4	
(iv) Head Clerk/Accountant/Senior Store Keeper	240	
(b) Category	<i>S.C.</i>	<i>S.T.</i>
(i) Senior Administrative Officer	Nil	Nil
(ii) Junior Administrative Officer	Nil	Nil
(iii) Inspector of Accounts	Nil	Nil
(iv) Head Clerk/Accountant/Store-keeper	28	6

Poor performance of textile mills under National Textile Corporation

1243. SHRI AMARSINH V. RATHAWA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received reports about the poor performances of some textile mills run under National Textile Corporation;

(b) if so, the details thereof and the action taken thereon;

(c) whether Government have a proposal to close down some of the textile mills under NTC on account of poor performance; and

(d) if so, the reasons thereof, the names of such textile mills and what decision will be taken for taking over labourers and employees of the said mills?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARJ ABHA MAITI): (a) to (d). While the overall performance of the National Textile Corporation has shown some improvement in the current financial year, a few mills have

been identified as contributing to a dominant share of the loss making in the Corporation. The working of these Mills is currently being studied with a view to identify the factors contributing to this situation. Remedial measures can be considered after the studies are completed.

New Units for manufacturing of toothpaste, soap, matches, footwear and Electrical Appliances

1244. SHRI VIJAY KUMAR MALHOTRA: Will the Minister of INDUSTRY be pleased to state:

(a) the year in which consumer items like toothpaste, soap, matches, footwear, electrical appliances were reserved for the small scale sector and how many new small units have been set up to produce these items since the year of reservation and how has production of these items in the small sector increased since the year of reservation;

(b) which large companies, monopoly houses and foreign companies are producing these items and what was the share of this sector in the year of reservation and how much has their share increased since then in terms of both capital employed and total production; and

(c) how were the large industries able to expand their output in areas reserved for small sector in respect of 182 items reserved between 1967 and 1977 and what measures do Government propose to prevent such a position in respect of the enlarged list of 504 items for the future growth of the reserved small sector?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) to (c). A statement showing (i) the year of reservation, (ii) production before/at the time of reservation and after reservation in the small scale sector and organised sector vis-a-vis their present production in so far as it is available, (iii) the number of small scale

units set up after reservation; and (iv) the number of large companies/houses/foreign companies in respect of toothpaste, laundry soap, matches, leather footwear and domestic electrical appliances is attached. While there is a general system obtaining for reporting production of DGTD units, no such system obtains in respect of small scale industries which are registered with the State Directors of Industries. Similarly, there is no provision for collection of information about capital employed in respect of individual item of production; in many cases companies are multi-product units.

The production in the large scale sector of items reserved for small scale sector is regulated in the following manner:—

A. (i) Units already licensed are not allowed to expand their capacity.

(ii) In case an item is exempted from industrial licensing procedure and is reserved for the small scale sector, a Carry-on-Business licence is issued in case an entrepreneur had taken effective steps/commenced production before the date of reservation.

B. (i) Industrial undertakings holding Registration Certificate have all been advised now to submit their Certificates for endorsing the productive capacity thereon.

(ii) New Industrial Licences for manufacture of items reserved for small scale sector are not now issued unless the proposal is for 100 per cent export on a continuing basis.

The statement on Industrial Policy made on December 23, 1977 emphasises that where large scale units, whether belonging to large houses or not, are already engaged in the manufacture of items since reserved for small scale sector, there would be no expansion in their capacity.